

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 133 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2021

Name of the Company: Arrow Digital Pvt Ltd
V/s
Positive Point Graphics Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Garima Malhotra appeared for Operational Creditor.

No one appeared for Corporate Debtor.

Reply is filed. WE direct Corporate Debtor to serve copy of reply to Operational Creditor.

Matter to appear for further consideration on 15.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 27th day of January, 2021

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Prakash